

[Mr. Deputy Speaker]

Report have recommended that leave of absence be granted to the follow-

1. Shrimati Sahodrabai Rai

2. Shri S-N. Prasan Kumar

PROF. MADHU DANDAVATE: (Rajapur): What about those who are absent-minded?

MR. DEPUTY SPEAKER: Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SEVERAL HON. MEMBERS: Yes.

MR. DEPUTY SPEAKER: The leave is granted. The Members will be informed accordingly.

12.55 hrs.

MATTERS UNDER RULE 377

(i) INCIDENTS OF DACOITY, LOOTING AND MURDER IN HISSAR, HARYANA

श्री मनोराम बागड़ी : (हिंसार) :
उपाध्यक्ष महोदय, देश में राज्य सरकारों द्वारा कानून और व्यवस्था बनाए रखने का प्रश्न सदन में कई बार उठाया गया है तथा सदन ने देश के अनेक भागों में कानून और व्यवस्था की स्थिति पर चिन्ता व्यक्त की है। खेद की बात है कि हाल ही में हरियाणा के एक महत्वपूर्ण शहर हिंसार में डकैती लूटमार और हत्या की अनेक वारदातें हुई हैं। समाचार मिला है कि 27 और 28 फरवरी तथा बाद में 18 मार्च, 1981 को हिंसार में डकैती, लूटमार और हत्या की अनेक घटनाएँ हुई हैं।

यह बड़े खेद की बात है कि इस सदन में तथा सरकार द्वारा इस बारे में चिन्ता व्यक्त किए जाने के बावजूद हिंसार जैसे

ing members for the periods mentioned against each:

—12th August, 1980

(Third Session)

—17th November to

23rd December, 1980

(Fourth Session)

—16th February to

8th March, 1981

(Fifth Session)

—9th March to 7th

April, 1981

(Fifth Session)

महत्वपूर्ण नगरों में अब भी ऐसी घटनाएँ हो रही हैं। ऐसी घटनाओं को रोकने के लिए और लोगों में कानून और व्यवस्था लागू करने वाले सरकारी विभाग के प्रति विश्वास की भावना फिर से पैदा करने के लिए अविलम्ब कदम उठाए जाएँ।

(ii) NEED FOR AN NEW FAST TRAIN BETWEEN CHAKRADHARPUR AND HOWRAH

SHRI AJIT KUMAR SAHA (Vishnupur): Sir, the demand for a fast train from Chakradharpur to Howrah via Purulia is a long-standing demand of the local people. When all kinds of attempts to draw the notice of the Railway authorities in the form of petitions, letters, deputation, etc., failed, the local people resorted to agitation by stopping trains at Purulia. The situation demanded the presence of the Chairman of Railway Board and the Chief Minister of West Bengal, and the Chairman, Railway Board, assured the people that a new fast train would be introduced between Purulia and Howrah. But the Chairman, Railway Board, has gone back on his words. Instead of introducing a new fast train, the only through-train from Chakradharpur to Howrah has been made a bit faster on paper, though not in reality by abolishing a few stoppages causing inconvenience to the people all the more and those people have again resorted to agitation for removing their grievances.

I like to press the demand to the Railway Minister and request him to ask the Chairman, Railway Board,